

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
STARRED QUESTION NO. †*295
ANSWERED ON 15.03.2018

EXPLOITATION OF GROUND WATER

†*295. SHRI RAJESH KUMAR DIWAKER

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that ground water is being extracted/ exploited excessively in the rural areas of the country for drinking and irrigation purposes;
- (b) if so, the details thereof; and
- (c) the efforts made/proposed to be made by the Government to check the same?

ANSWER

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION, ROAD TRANSPORT & HIGHWAYS AND SHIPPING

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF STARRED QUESTION NO. †*295 TO BE ANSWERED IN LOK SABHA ON 15.03.2018 REGARDING “EXPLOITATION OF GROUND WATER” ASKED BY SHRI RAJESH KUMAR DIWAKER, M.P

(a) to (c) Yes, Madam. Ground water is being continuously extracted in rural areas of the Country for drinking and irrigation purposes. As per latest assessment (year 2013) carried out by Central Ground Water Board (CGWB) jointly with State Governments, the net annual ground water availability in the Country is 411 BCM (billion cubic metre), whereas, annual ground water utilization is 253 BCM, out of which 90%, i.e., around 228 BCM is extracted for irrigation purpose. State-wise details are given at **Annexure**.

Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water and revival of water bodies in the Country is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_1.pdf

ANNEXURE

Annexure referred to in reply to part (a) to (c) of Starred Q.No. †*295 to be answered in Lok Sabha on 15.03.2018 regarding “Exploitation of Ground Water”

**State-Wise Ground Water Resources Availability, Utilization and Stage of Development India
(As on 31st March, 2013)**

(in bcm → Billion Cubic Metre)

Sl. No.	States / Union Territories	Net Annual Ground Water Availability	Annual Ground Water Draft			Stage of Ground Water Development (%)
			Irrigation	Domestic and Industrial uses	Total	
	States					
1	Andhra Pradesh	18.48	7.29	0.81	8.1	44
2	Arunachal Pradesh	3.99	0.002	0.007	0.01	0.23
3	Assam	28.9	4.06	0.68	4.74	16
4	Bihar	28.49	10.36	2.37	12.73	45
5	Chhattisgarh	11.9	3.76	0.64	4.4	37
6	Delhi	0.31	0.14	0.25	0.39	127
7	Goa	0.15	0.02	0.03	0.05	37
8	Gujarat	19.79	12.3	1.14	13.44	68
9	Haryana	10.3	13.32	0.6	13.92	135
10	Himachal Pradesh	0.53	0.16	0.11	0.27	51
11	Jammu & Kashmir	4.82	0.2	0.98	1.18	24
12	Jharkhand	5.99	0.63	0.72	1.35	23
13	Karnataka	14.83	8.76	0.99	9.76	66
14	Kerala	5.66	1.18	1.45	2.63	47
15	Madhya Pradesh	34.16	17.95	1.41	19.36	57
16	Maharashtra	31.48	15.93	1.14	17.07	54
17	Manipur	0.426	0.004	0.001	0.004	1.01
18	Meghalaya	2.98	0.008	0.004	0.012	0.4
19	Mizoram	0.03548	0	0.00104	0.00104	2.9
20	Nagaland	1.75	0	0.03	0.03	2
21	Odisha	16.69	4.14	0.87	5.02	30
22	Punjab	23.39	34.05	0.77	34.81	149
23	Rajasthan	11.26	13.79	1.92	15.71	140
24	Sikkim	-	-	-	-	-
25	Tamil Nadu	18.59	12.98	1.38	14.36	77
26	Telangana	13.39	7	0.76	7.77	58
27	Tripura	2.269	0.093	0.072	0.165	7.3
28	Uttar Pradesh	71.58	48.35	4.41	52.76	74
29	Uttarakhand	1.97	0.84	0.15	0.99	50
30	West Bengal	26.56	10.84	1	11.84	45
	Total (States)	410.65	228.16	24.71	252.87	62
	Union Territories					
1	Andaman & Nicobar	0.378	0.0001	0.0035	0.0037	1
2	Chandigarh	0.0194	0	0	0	0
3	Dadra & Nagar Haveli	0.063	0.008	0.013	0.02	32
4	Daman & Diu	0.014	0.008	0.002	0.01	70
5	Lakshadweep	0.0035	0	0.00237	0.00237	68
6	Puducherry	0.174	0.124	0.029	0.153	88
	Total (UTs)	0.65	0.139	0.05	0.189	29
	Grand Total	411.3	228.3	24.76	253.06	62
